

39

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


C.P. No. 229/241-242 & 244/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: Renu Rajiv Yajnik.
V/s.
Kruppa Paints Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 & 244 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VAIBHAVI K. PARIKH a.w. KAVANKUMAR MAUKAD	Advocate	Respondent-2	
2.	Krina R. Parekh For Arjun R. Sheth	Adv.	Petitioner	K.R. Parekh

ORDER

Learned Advocate Ms. Krina Parekh i/b Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Ms. Vaibhavi parikh present for Respondent no. 2. None present for other Respondents.

At request of both sides counsels.

List the matter on 09.03.2018 since settlement talks are going on.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.